

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Appeal No. 46 of 2016 (SZ)**

Applicant(s)

Uma Maheshwar Dahagama  
Jyothi Nagar, Karim Nagar District  
Telengana

Respondent(s)

1. Union of India through the Secretary  
Ministry of Environment & Forests  
& Climate Change, New Delhi
2. Telengana State Pollution Control  
Board, through the Member Secretary  
Hyderabad
3. M/s.National Thermal Power Corpn.  
Limited, Lodhi Road, New Delhi  
through the Managing Director

Legal Practitioners for Applicant(s)

M/s.A.Yogeshwaran,

Legal Practitioners for Respondents

Mr.Syed Nurullah Sheriff for R1  
Mr.T.Sai Krishnan for R2  
M/s.King & Partridge  
C.Mohan & M.Kumaresan for R3

Note of the Registry	Orders of the Tribunal
Item No.15	<p>Date: 4<sup>th</sup> August, 2017</p> <p>With the consent of both the counsel, post this appeal for final hearing on 17.08.2017.</p> <p style="text-align: right;">....., JM (Justice Dr.P. Jyothimani)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>